GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 4476

ANSWERED ON 20/08/2025

GREEN ENERGY CORRIDOR

4476. SHRI DULU MAHATO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of measures being taken for transmission of power in States with high renewable energy installed capacity under Green Energy Corridor Phase-I;
- (b) the current status of the scheme and the expected time by which the projects are likely to be completed, State-wise;
- (c) the details of funds sanctioned, released and spent for the said purpose till date;
- (d) the details of States that have been identified under Green Energy Corridor (GEC) Phase-II;
- (e) the details of innovative technologies being employed for facilitating the renewable energy evacuation in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Intra-State Transmission System Green Energy Corridor Phase-I (InSTS GEC-I) scheme is implemented by the State Transmission Utilities (STUs) of eight Renewable Energy (RE) rich States viz Andhra Pradesh, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Tamil Nadu.

Out of the 8 States, 4 have completed all the projects, viz. Rajasthan, Karnataka, Madhya Pradesh and Tamil Nadu. The States of Maharashtra, Gujarat, Andhra Pradesh and Himachal Pradesh have been granted extension up to June 2025; however, these states have requested for further extension up to Dec'2025.

Details of state-wise funds sanctioned and released is given at **Annexure**

- (d) The Green Energy Corridor Phase-II (InSTS GEC Phase-II) scheme is implemented in Seven States, namely Gujarat, Himachal Pradesh, Karnataka, Kerala, Rajasthan, Tamil Nadu and Uttar Pradesh.
- (e) Following innovative technologies initiatives have been taken by the Government for facilitating the renewable energy evacuation in the country:
- (i) Establishment of Renewable Energy Management Centers (REMCs) for real-time forecasting, scheduling, and monitoring of RE generation across 12 RE-rich regions.
- (ii) Guidelines for Procurement and Utilization of Battery Energy Storage Systems.
- (iii) HVDC corridors for long distance transfer of RE
- (iv) Guidelines for the development of Pumped Storage Projects
- (v) Ancillary services from ESS (Energy Storage System) under CERC (Ancillary Services) Regulations, 2022

State-wise status of InSTS GEC Phase-I as on 31.07.2025:

State	Financial Progress (Central Grant)	
	Sanctioned (Rs. crore)	Released (Rs. crore)
Andhra Pradesh	361.25	302.48
Gujarat	746.40	561.845
Himachal Pradesh	237.28	206.658
Karnataka	326.50	326.50
Madhya Pradesh	655.09	624.239
Maharashtra	67.49	46.758
Rajasthan	241.35	241.35
Tamil Nadu	529.34	529.282
Total	3164.70	2839.104